

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2324
ANSWERED ON:08.12.2011
REPEAL OF WATER DISPUTES ACT
Bajwa Shri Partap Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there is any proposal for the repeal of the Inter-State Water Disputes Act, 1956;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allow the States to approach the Supreme Court directly regarding inter-State river water disputes; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) No Madam.
- (b) Does not arise in view of (a) above.
- (c) No Madam.
- (d) Does not arise in view of (c) above.